

OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE, (NORTH-EAST) KARKARDOOMACOURTS, DELHI

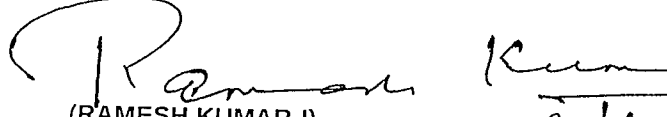
ORDER

The following postings and transfers are made with immediate effect:-

S. No.	Name of the Official	From	To
1	Ms. Poonam Sharma, Sr. JA, EC No.97979427	Rreader in the Court of Ms. Charu Gupta, ASJ (SC POCSO), North-East District Karkardooma Courts, Delhi.	Sr. JA in the Office of CMM, North-East District Karkardooma Courts, Delhi.
2	Ms. Anshu Meena, JA, EC No.12148	Assistant Ahlmad in the Court of the undersigned.	Rreader in the Court of Ms. Charu Gupta, ASJ (SC POCSO), North-East District Karkardooma Courts, Delhi.
3	Ms. Shabia, PA,	PA in the Office Pool of North-East District Karkardooma Courts, Delhi.	PA in the Court of Ms. Charu Gupta, ASJ (SC POCSO), North-East District Karkardooma Courts, Delhi.
4	Ms. Jyoti Singh, PA, EC No.74512/04	PA in the Office Pool of North-East District Karkardooma Courts, Delhi.	PA in the Court of Sh. Rupinder Singh Dhiman, MM-01, North-East District, Karkardooma Courts, Delhi.
5	Ms. Kavita Kumari, PA	PA in the Office Pool of North-East District Karkardooma Courts, Delhi.	PA in the Court of Ms. Nidhi Bala, MM (NI Act) Digital Court North-East District, Karkardooma Courts, Delhi.
6	Sh. Virender Singh Negi, Orderly, EC No.10944	Orderly in the Administration Branch, North-East District Karkardooma Courts, Delhi.	Orderly in the Court of Sh. Pulastya Pramachala, ASJ-03, North-East District, Karkardooma Courts, Delhi.

Note:-

- (1) Non-compliance of the transfer order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against them as per rules.
- (2) Earlier Order No. 6368-80Admn./P&T/NE/KKD/2022 dated 27.10.2022 in respect of Sri.Nand Kishore, Judicial Assistant is hereby cancelled.


 (RAMESH KUMAR-I)
 Principal District & Sessions Judge
 North-East District,
 Karkardooma Courts, Delhi.

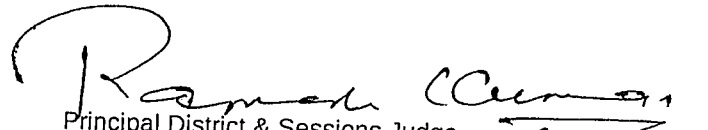
31/09

No. 6478-6491 /P&T/Admn./NE/KKD/2022

Dated 31 OCT 2022

Copy forwarded for information and necessary action to:-

1. Ld. Principal District & Sessions Judge (HQs), Delhi.
2. The Administrative Officer (Judl.), Admn.-I,II,II O/o District & Sessions Judge (HQs), Delhi.
3. The Accounts Officer, North-East District, Karkardooma Courts, Delhi.
4. The Officers/officials concerned.
5. Dealing Official, Personal File/Leave/ACR Cell.
6. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
7. R&I Branch North-East District Karkardooma Courts, Delhi for upload the same.
8. Dealing Official, LAYERS, Tis Hazari, Courts Delhi.
9. PS to the undersigned.


Principal District & Sessions Judge
North-East District,
Karkardooma Courts, Delhi. 31/10/22